## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 199/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multidimensional Holdings & Consultants Pvt.

Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Adilya Bihani Advocato Reprondent No. 18 3

with Anny K Tonwedi

2. Vinay Bairagna Advocate for No.

Tanaya Shah Advocate Petitioner Tanaya Wash

5. Tanaya Shah Advocate Petitioner

## ORDER

Learned Advocate Ms. Tanaya Shah i/b Learned Advocate Mr. Dhaval Shah present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondent No. 1 and 3. Learned Advocate Mr. Vinay Bairagra present for Respondents No. 4 to 6 and 8.

At request of both sides.

List the matter on 08.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL